

the fuel efficiency of the motor vehicles and also reduces pollution:

(b) if so, the details of the equipment;

(c) whether the equipment has the required certificates from the concerned authorities; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S KRISHAN KUMAR): (a) and (b) Government are not aware of any equipment with proven results which increases fuel-efficiency of the motor vehicles and also reduces pollution.

(c) and (d) Concerned equipment manufacturer may approach Petroleum Conservation Research Association for evaluation and certification on merits.

Pondicherry to Bangalore Railway Line

4598. SHRI P. P. KALIAPERUMAL: Will the Minister of RAILWAYS be pleased to state:

(a) the time by which the Pondicherry-Bangalore broad-gauge line is being taken up for construction; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) A reconnaissance Engineering-cum-Traffic Survey has been taken up. Further action will depend on results of the survey and availability of resources.

[Translation]

Vindhyachal Thermal Power Station

4599. SHRI PHOOL CHAND VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up an additional 500 MW unit at Vindhyachal thermal power station;

(b) if so, the details in this regard; and

(c) the quantum of power proposed to be supplied therefrom to Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Two units of 500 MW each are proposed to be added at Vindhyachal Super Thermal Power Station. The project has been recommended by the Public Investment Board in its meeting held in March, 1991. The project will be implemented with soviet assistance. A credit agreement has been signed by National Thermal Power Corporation with the Soviet side in November, 1988. Preliminary work at site is in progress. The project will require investment clearance by Government. The first 500 MW unit is scheduled for commissioning in five years from the date of signing of supply contract and the second unit one year thereafter.

(c) Allocation of power will be decided in due course.

Restoration of Arrah-Sasaram (Martin) Railway Line

4600. SHRI RAM PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Arrah-Sasaram (Martin) railway line was operational in the past;

(b) whether the Government proposed recently to restore the railway line; and

(c) if so, when it is likely to be restored and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c) A survey was done in 1980-81 which revealed this line as unremunerative. Moreover, the Railways are facing an acute resource crunch and the funds provided by the Planning Commission are not adequate even for progressing the ongoing works. Besides this, good road services exist in the area.

[English]

Production of Natural Gas

4601 SHRI SUDHIR SAWANT ·
SHRI RAM LAKHAN
SINGH YADAV

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the State-wise names of the places from where natural gas is being produced; and

(b) the quantity and value of natural gas utilised and associated and non-associated gas flared at each place during last one year?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B SHANKARANAND): (a) and (b) The State-wise production, utilisation, flaring of associated gas and value thereof for the year 1990-91 is given in the attached statement

STATEMENT

| State | Production MMSCM | Utilisation MMSCM | Flaring MMSCM | Value Utilised Rs crores | Value Flared Rs crores |
|-------------------|---------------------|----------------------|------------------|--------------------------------|------------------------------|
| Assam | 2011 | 1389 | 622 | 69.45 | 31.10 |
| Arunachal Pradesh | 29.4 | — | 29.4 | — | 1.47 |
| Andhra Pradesh | 46 | 41 | 5 | 5.74 | 0.70 |
| Gujarat | 1696 | 1295 | 401 | 181.30 | 56.14 |
| Tamil Nadu | 64 | 9 | 55 | 1.26 | 7.70 |
| Tripura | 70 | 70 | — | 9.8 | 0.00 |
| TOTAL | 3916.4 | 2804 | 1112.4 | 267.55 | 97.11 |

NOTE : The value has been calculated at the selling price of Rs. 500/1000 cu. mts. for the North Eastern States and at the selling price of Rs. 1400/1000 cu. mts. for the rest of the country.